

**Sub.:- Regarding quotation for 56 Law Books, Bare Acts, Swamy's Books and Hindi Books for Seven Libraries and Account Branches of District Courts, Delhi.**

Sir/Madam,

You are requested to send the quotation for Latest Edition of 56 Law Books, Bare Acts, Swamy's Books and Hindi Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in Judges' Library, Seventh Floor, South-West District, Dwarka Courts Complex, New Delhi on or before 14-12-2022 (Wednesday) at 4:00 p.m.**, which will be opened in the presence of representatives of the Publishers/Suppliers/Vendors on the same day i.e. **14-12-2022 (Wednesday) at 4:00 p.m. in Judges' Library, Seventh Floor, South-West District, Dwarka Courts Complex, New Delhi,** failing which it will be presumed that you are not interested in sending the quotation for 56 Law Books, Bare Acts, Swamy's Books and Hindi Books.

**You should quote the rates of the Latest Edition of Law Books, Bare Acts, Swamy's Books and Hindi Books for which you are required to submit the Sample(s). Without Sample(s) of Law Books, Bare Acts, Swamy's Books and Hindi Books, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,



(JAI BHAGWAN)

Branch Incharge/Sr.JA Library on behalf of  
Chairperson Centralized Library Committee

**Enclosure:- As above.**

**LIST OF 56 LAW BOOKS, BARE ACTS, SWAMY'S BOOKS AND HINDI BOOKS**

<b>S. NO.</b>	<b>NAME OF THE BOOK</b>	<b>AUTHOR</b>	<b>NO.OF COPIES</b>
1	THE ENVIRONMENTAL LAWS	BARE ACT	35 = 5 X 7
2	RECEIPT AND PAYMENT	SWAMY'S	18 = 11 + 7
3	LAND ACQUISITION ACT	PROMINENT AUTHORS/ AVAILABLE AUTHORS	19 = 12 + 7
4	PROBATE	PROMINENT AUTHORS/ AVAILABLE AUTHORS	19 = 12 + 7
5	COMPANIES ACT	AVAILABLE AUTHORS	35 = 5 X 7
6	WILD LIFE (PROTECTION) ACT	AVAILABLE AUTHORS	35 = 5 X 7
7	THE ENVIRONMENTAL LAWS	AVAILABLE AUTHORS	35 = 5 X 7
8	PUNJAB COURT ACT	AVAILABLE AUTHORS	1
9	PUNJAB DEBT AND RELIEF ACT	AVAILABLE AUTHORS	1
10	WILLS AND LETTERS OF ADMINISTRATION ACT	AVAILABLE AUTHORS	1
11	PUNJAB POLICE RULES	AVAILABLE AUTHORS	35 = 5 X 7
12	F.R.S.R. - IV DEARNESS ALLOWNACES	SWAMY'S	40

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
13	COMPILATION OF INCORPORATING CCS (PENSION) RULES	SWAMY'S	40
14	COMPILATION OF GENERAL FINANCIAL RULES	SWAMY'S	50
15	MANUAL OF DISCIPLINARY PROCEEDINGS	SWAMY'S	40
16	ARBITRATION AND CONCILIATION ACT	JUSTICE S.B. MALIK/ AVTAR SINGH/ P.C. MARKANDA/ N.D. BASU	35 = 5 X 7
17	CODE OF CRIMINAL PROCEDURE	R.V. KELKAR/ SARKAR/ RATTANLAL AND DHIRAJLAL	35 = 5 X 7
18	CODE OF CIVIL PROCEDURE	C.K. THAKKAR/MULLA/ SARKAR	35 = 5 X 7
19	DELHI RENT CONTROL ACT	RAMESHWAR DIAL/ASHUTOSH LOHIA	35 = 5 X 7
20	HINDU SUCCESSIONA ACT	SRINIVASAN	35 = 5 X 7
21	INDIAN PENAL CODE	R.A. NELSON/RATTAN LAL AND DHIRAJ LAL/ Dr. HARI SINGH GOUR/SARKAR	35 = 5 X 7
22	MOHAMMEDAN LAW	MULLA/B.R. VERMA	35 = 5 X 7
23	INDIAN SUCCESSION ACT	P.L. PARUCK/ SEN GUPTA	35 = 5 X 7
24	TRANSFER OF PROPERTY ACT	MULLA/Dr. HARI SINGH GOUR/B.B. MITRA/ SEN GUPTA	35 = 5 X 7
25	DELHI MEDICAL COUNCIL ACT	AVAILABLE AUTHORS	28= 4 X 7
26	DELHI MEDICAL COUNCIL ACT	BARE ACT	35 = 5 X 7

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
27	SPECIFIC RELIEF ACT	AVAILABLE AUTHORS	35 = 5 X 7
28	HINDU LAWS	AVAILABLE AUTHORS	35 = 5 X 7
29	DIVORCE POISON	RICHARD A. WARSHAK	14 = 2 X 7
30	SALES OF GOODS ACT	MULLA	40
31	MANUAL ON OFFICE PROCEDURE	SWAMY'S	40
32	SUPREME COURT YEARLY DIGEST FROM 2018 ONWARDS	PUBLISHER - EASTERN BOOK COMPANY	14 = 2 X 7
33	JURISPRUDENCE OF THE THEORY OF LAW	SIR J.W. SALMOND	14 = 2 X 7
34	CONCEPT OF LAW	H.L.A. HART	14 = 2 X 7
35	AN INTRODUCTION TO PRINCIPLES OF MORALS AND LEGISLATURES	JEREMY BENTHAM	14 = 2 X 7
36	JURISPRUDENCE	DIAS	14 = 2 X 7
37	INDIAN EVIDENCE ACT	AVAILABLE AUTHORS	35 = 5 X 7
38	MARRIAGE, DIVORCE AND MATRIMONIAL LITIGATION VOLUME - 2	FLAVIA AGNES	14 = 2 x 7
39	COMMENTARY ON DELHI CO-OPERATIVE SOCIETIES ACT		14 = 2 x 7
40	SUPREME COURT ON WORDS & PHRASES (1950-2017)	M.S. ROHILLA AND VIKRANT ROHILLA	7 = 1 x 7

S. NO.	NAME OF THE BOOK	AUTHOR	NO.OF COPIES
41	COMMENTARY ON THE PREVENTION OF CORRUPTION ACT	JUSTICE R.P. SETHI AND SUNIL SETHI	5 (ONLY FOR LIBRARY, ROUSE AVENUE)
42	LAW RELATING TO CBI & ED	P.S.P. SURESH KUMAR	5 (ONLY FOR LIBRARY, ROUSE AVENUE)
43	THE COMMERCIAL COURTS ACT, 2015	S.S. WAGH	14 = 2 x 7
44	CYBER LAW & CYBER CRIMES	Dr. J.N. BAROWALIA AND Dr. AARUSHI JAIN	14 = 2 x 7
45	LAW OF EXECUTION OF DECREES AND ORDERS	S.S. WAGH	14 = 2 x 7
46	COMMENTARY ON LIMITATION ACT	JUSTICE M.L. SINGHAL	14 = 2 x 7
47	NEGOTIABLE INSTRUMENTS ACT, 1881	S.P. TYAGI	14 = 2 x 7
48	MERE PRIYA BALGEET	RAMESH TAILANG	7 = 1 x 7
49	RAN BHAI CHAHUN DES	MITHILESHWAR	7 = 1 x 7
50	DIWAN-A-GALIB	RAJENDER TOKI	7 = 1 x 7
51	MANTO KI SRESHTHA KAHANIYAN	DEVENDER ISSAR	7 = 1 x 7
52	GRAMEEN JEEVAN KI YADGAAR KAHANIYAN	NARENDRA NATH MISHRA	7 = 1 x 7
53	HIMACHAL KI YADGAR KAHANIYAN	SUSHIL KUMAR PHULL	7 = 1 x 7
54	TEELCHATTA	TADET KUMAR	7 = 1 x 7

<b>S. NO.</b>	<b>NAME OF THE BOOK</b>	<b>AUTHOR</b>	<b>NO.OF COPIES</b>
55	MERE PRIYA BAAL NATAK	Dr. SHRI PRASAD	7 = 1 x 7
56	TASVEEREN	SAADATH HASAN MANTO	7 = 1 x 7